

Archaeological Survey near Indo-Tibetan Border

1195. **Shri Kishen Pattanayak:**
Shri Bagri:
Shri Madhu Limaye:
Shri Yashpal Singh:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 2591 on the 22nd September, 1965 regarding the archaeological survey near Indo-Tibetan border and state:

(a) whether the detailed report has since been received by Government; and

(b) if so, the contents thereof?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan)

(a) The Superintendent, Archaeological Survey of India who made the survey has submitted his report to the Director General of Archaeology who is examining the same.

(b) Does not arise.

ब्रिटेन में कला प्रदर्शनी

1196. **श्री मधु लिमये :**
श्री चागला :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हाल में ब्रिटेन में राष्ट्र-मण्डल के देशों की कोई कला प्रदर्शनी हुई थी ;

(ख) क्या इस प्रदर्शनी में भारत की कला वस्तुएं रखी गई थीं ;

(ग) यदि हां, तो इन वस्तुओं का चयन किम एजेन्सी के द्वारा किया गया ;

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(घ) भारत सरकार ने इस प्रदर्शनी पर कुल कितना धन व्यय किया ?

शिक्षा मंत्री (श्री मु० क० चागला) :

(क) और (ख) : जी हां ।

(ग) चित्रकला के एक संग्रह का आयोजन और अनुमोदन ललित कला अकादमी द्वारा किया गया था ।

(घ) सरकार द्वारा लगभग 43,680 रुपये खर्च किये जाने की सम्भावना है ।

Working of National Council

1197. **Shri Bhanu Prakash Singh:**
 Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 610 on the 25th August, 1965 and state:

(a) whether the draft instructions for the conduct of business of the National Council have since been finalised; and

(b) if not, when they are likely to be finalised?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) No.

(b) Some of the unions/associations of Central Government employees have not accepted the scheme in its entirety. To the extent practicable the Government wish to secure unanimity on the scheme. As soon as the unions/associations agree, the draft instructions for the conduct of business of the National Council will be finalised.

Death of a Delhi Police Official

1198. **Shri Bhanu Prakash Singh:**
Shri Yashpal Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a Police Official died with burns in Chanakyapuri Police Station, New Delhi;

(b) whether any inquiry has been conducted into the matter; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) One Sub-Inspector of Delhi Police who was living in the Security Police quarters near the Ashoka Hotel, New Delhi, committed suicide by burning.

(b) Yes, Sir.

(c) On 29-7-1965 at about 4.45 A.M. the Sub-Inspector set fire to his body after pouring kerosene oil on his clothes. He was removed from the kitchen of his house, which was locked from inside, with the help of the Fire Brigade. He was immediately taken to the Willingdon Hospital where the doctors found him dead. An request report under section 174, Cr. P.C. was prepared and the dead-body was sent for postmortem examination. The doctor opined that that death was due to injuries received from burning. The deceased left four letters in which he had recorded his intention to commit suicide, due to domestic quarrels, financial difficulties etc.

Double Shift System in Delhi Colleges

1199. Shri Yashpal Singh: Will the Minister of Education be pleased to state:

(a) whether any assessment has been made of the anticipated monetary savings by the introduction of double shift system in Colleges in Delhi; and

(b) if so, the details thereof?

The Minister of Education (Shri M. C. Chagla): (a) and (b). No specific assessment for the purpose has been made. It is, however, anticipated that savings will be in on-recurring expenditure to the extent of Rs. 10 to 15 lakhs per College.

Recognition of Diplomas Issued by East Pakistan

**1200. Shri P. R. Chakraverti:
Shri P. C. Boroah:**

Will the Minister of Education be pleased to state:

(a) whether Government have decided to recognise the Diplomas of

Associate in Civil, Electrical, Mechanical and Power Engineering awarded by the Board of Examination for Technical Education, East Pakistan;

(b) whether the holders of such Diplomas will be eligible for recruitment to the subordinate posts and services under the Central Government; and

(c) whether all facilities for promotion to the higher category of services will be extended to them without further examinations or tests?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Yes, Sir.

(c) The holders of these diplomas as well as other diplomas recognised for appointment to subordinate posts and services will be eligible for promotion to higher posts if the rules and regulations of the employing Departments/Ministries have provision for such promotion.

Merger of National Institute of Sports

**1201. Shri P. R. Chakraverti:
Shri K. N. Tiwary:**

Will the Minister of Education be pleased to state:

(a) whether any decision has been taken in regard to the proposed merger of the National Institute of Sports, Patiala and the Laxmibai College for Physical Education, Gwalior;

(b) whether any objection has been raised by N.I.S. on the ground that the two organisations were engaged in widely different activities; and

(c) whether Government have ensured that the merger would link up the activities and promote standard of sports in the country?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes Sir. The Government hold the view that to achieve better coordination between the two Institutions, they should be administered by one Society.